

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.223 – Rst. A. 05 of 2022
In
CP(IB) 238 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Suryansh Merchandise India Ltd
V/s
Gujarat Ambuja Exports Ltd

.....Applicant

.....Respondent

Order delivered on 29/09/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranav Thakkar, Adv.
For the Respondent : Mr. Nipun Singhvi, Adv.

ORDER

Rst. A. 05 of 2022

Learned Counsel Mr. Singhvi for respondent states that order dated 30.08.2022 is complied. Copy of order of Hon'ble NCLAT is filed and served to other side.

List for hearing on 09.11.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**